

scheme. Under that there are about 200 and odd societies. They are working very well. Previous to that there were certain consumers' stores and there have been certain difficulties and complaints against them. To the extent there were complaints against those societies, a regular inquiry is going on and action is being taken.

Shri S. C. Samanta: May I know whether the Registrar of co-operative societies vested with statutory power and control, supervision and audit is really exercising his powers; if so, whether anything is charged from the co-operative societies concerned?

Shri Shyam Dhar Misra: As regards these societies, there is regular supervision, there is audit and there is no backlog. If the question is in general terms, I must say that there is some backlog regarding audit from the societies.

श्री रामसेवक यादव : श्रीमन्, मैं जानना चाहता हूँ कि संसद् सदस्यों द्वारा संचालित उत्तर पश्चिम और दक्षिण पश्चिम में क्या कोई उपभोक्ता सहकारी भंडार चल रहा है, वह घाटे पर चल रहा है या मुनाफे पर चल रहा है और वह अभी भी चल रहा है या बन्द हो गया है ? घाटा है तो कितना है ?

श्री श्यामधर मिश्र : श्रीमन्, जिस सोसाइटी के सम्बन्ध में माननीय सदस्य जानना चाहते हैं वह इस स्कीम के अन्दर नहीं थी। बाकी मुझे मालूम है कि एक सोसाइटी कुछ माननीय सदस्यों द्वारा चलाने की कोशिश की गई थी नार्थ एवेन्यू और साउथ एवेन्यू में। मुझे मालूम हुआ है कि वह सोसाइटी इस समय नहीं चल रही है (व्यवधान)।

अध्यक्ष महोदय : यह वाकई एक प्रफसोस की बात है कि मेम्बर साहबान ने कोई एक

ऐसी सोसाइटी चलाने की कोशिश की और वह चल नहीं सकी।

श्री रामसेवक यादव : उस में घाटा हुआ।

श्री बाजी : सामान पहुंचाते नहीं हैं सोसाइटी कैसे चलेगी ? (व्यवधान)

अध्यक्ष महोदय : मुझे पता है कि चेन्नरमैन उस का मुझे बनाया गया था।

श्री शिवधरण गुप्त : अक्टूबर, 1962 से पहले इन कोम्पारेटिव स्टोर्स के कितने सदस्य थे और आज कितने सदस्य हैं ?

श्री श्यामधर मिश्र : मैं ने कहा कि सन् 62 में यह स्कीम चलाई गई थी उस के पहले यह योजना नहीं थी।

Import of Parts for Morava Aircraft

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*690. **Shri R. S. Tiwary:**
Shri Shiva Dutt Upadhyaya:
Shri Uikay:
Shri R. S. Pandey:
Shri A. S. Saigal:
Shri Chandak:
Shri Wadiwa:
Shri Hari Vishnu Kamath:
Shri J. P. Jyotishi:
Shri Parashar:

Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether Government of India's attention has been drawn to the failure on the part of the Czechoslovakia Trade Authorities and their agent in India to supply spare parts for the Morava aircraft belonging to Madhya Pradesh Government which was imported from Czechoslovakia on the express understanding that spare parts will be made available as and when required;

(b) whether Government propose to take appropriate steps to ensure that import of aircraft in the country is only permitted when satisfactory

arrangements for the supply of spare parts and maintenance facilities are made; and

(c) the steps being taken to assist the State Government in the procurement of spares?

The Minister of State in the Ministry of Transport and Aviation (Shri C. M. Poonacha): (a) Yes, Sir.

(b) As a rule, adequate spares are imported along with the aircraft. In this particular case, the aircraft arrived in the country in May 1962 for demonstration flights and was subsequently purchased by the Government of Madhya Pradesh in February 1963. It was in these circumstances that sufficient spares for maintenance purposes were not imported along with the aircraft.

(c) Aircraft parts ordered by the Madhya Pradesh Government have already been delivered.

श्री रा० स० तिवारी : सरकार इस के लिए क्या उपाय कर रही है जिससे कि इस एयरक्राफ्ट के स्पेयर पार्ट्स पुर्जे न मिलनेके कारण इस मोरावा एयरक्राफ्ट के काम में कोई रुकावट या बाधा न आये ?

Shri C. M. Poonacha: The spares have been ordered and supplies received. The aircraft is being serviced.

श्री रा० स० तिवारी : क्या सरकार दूसरे देशों से जब कोई वस्तु आयात करती है जैसे चेकोस्लोवाकिया से उन्होंने यह एयरक्राफ्ट इम्पोर्ट किया तो उस के साथ क्या इस तरह का कोई उनके साथ समझौता नहीं करती है कि उन्हें उसके लिए आवश्यक स्पेयर पार्ट्स भी भारत को जुटाने पड़ेंगे क्योंकि अगर ऐसा समझौता नहीं किया जाता और स्पेयर पार्ट्स हम को नहीं मिलते हैं तो फिर इस विमान के वहाँ से मंगाने की जरूरत ही क्या है ?

Shri C. M. Poonacha: This was a plane which was brought to India for demonstration purposes. The Madhya

Pradesh Government were impressed with it and they decided to purchase it as an executive aircraft for their own use. They were not able to tie them to a firm agreement for supply of spare parts. The availability of spare parts was not kept in view at the time of purchase. Later on, they wanted some spare parts. They were ordered and received.

Shri Hari Vishnu Kamath: If I heard the Minister aright, he said that it was brought to India for demonstration purposes. May I know when exactly this Morava aircraft was bought to India for demonstration purposes, and when did the Madhya Pradesh Government decide to purchase it? What was the time lag between the two? Why was it that Madhya Pradesh Government alone decided to purchase it and not any other State Government.

Shri C. M. Poonacha: I have already stated in my answer that the plane was brought into this country for demonstration purposes in May, 1962. The Government of Madhya Pradesh evinced interest in this plane and decided to purchase it in February, 1963.

Shri J. P. Jyotishi: May I know whether perfect arrangements now exist for the supply of spares so that in future there may not be any deficiency?

Shri C. M. Poonacha: That is so.

Shri U. M. Trivedi: Did the Madhya Pradesh Government consult the Government of India before making this purchase and, if so, what was the advice tendered by the Government of India about this purchase?

Shri C. M. Poonacha: The Madhya Pradesh Government evinced interest, there were negotiations and the Government of India in the Ministry of Commerce gave their consent for the purchase.

Shri U. M. Trivedi: The question was whether the Government of India gave any specific advice.

Mr. Speaker: The State Government wanted to purchase an aircraft. The Central Government gave the

consent. What more information does he require?

Shri U. M. Trivedi: Have the Government of India given any advice?

Shri Hari Vishnu Kamath: As the State Governments have no experts in this field, this advice becomes important.

Shri C. M. Poonacha: No specific advice was sought or given. Since this purchase came under the rupee payment agreement, the Commerce Ministry was approached for approval and its approval obtained.

Shri Daji: When was the application made for spare parts, when were they delivered and what was the reason for the delay?

Shri C. M. Poonacha: The plane was due for overhaul servicing in 1965. So, the list of various spare parts required for a total overhaul was prepared, an order was placed and within 8 to 10 months the supplies arrived in this country.

मत गणना

*691. श्री हुकम चन्द कछवाय : क्या विधि मंत्री मतदान केन्द्रों पर मतदान समाप्त होते ही मत-गणना के बारे में 23 नवम्बर, 1965 के घतारोंकित प्रश्न संख्या 1140 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) इस प्रस्ताव की क्रियान्विति में क्या व्यवहारिक कठिनाइयाँ हैं ; और

(ख) क्या इस सम्बन्ध में किन्हीं राजनैतिक दलों से परामर्श किया गया है ?

The Minister of State in the Ministry of Law (Shri C. E. Pattabhi Raman): (a) The practical difficulties are:

(i) lack of sufficient number of experienced presiding officers

and polling agents in rural areas; and

(ii) serious breaches of law and order that might arise if public come to know as to how the voters of a particular area have voted.

(b) In view of these difficulties the question of consultation with any political parties does not arise.

श्री हुकम चन्द कछवाय : बैलेट पेपर पर जो मुहर लगाई जाती है, बैलेट पेपर को मोड़ने से उस की स्याही दूसरी तरफ भी लग जाती है जिस के कारण बहुत से बोट रद्दी हो जाते हैं। मैं यह जानना चाहता हूँ कि क्या सरकार इस व्यवस्था में कोई सुधार करने का विचार रखती है।

विधि मंत्री (श्री गोपाल स्वर्ूप पाठक) : मैं सवाल का दूसरा हिस्सा नहीं समझा हूँ।

अध्यक्ष महोदय : माननीय सदस्य का कहना है कि जब बैलेट पेपर को फोल्ड करते हैं तो मुहर की स्याही दूसरी तरफ लग जाने से बोट खराब हो जाता है ; वह जानना चाहते हैं कि क्या सरकार इस में सुधार करने के बारे में विचार कर रही है।

श्री गोपाल स्वर्ूप पाठक : सरकार इस पर विचार करेगी।

Shri U. M. Trivedi: He has not voted; so he does not know.

Mr. Speaker: The Question hour is over.

WRITTEN ANSWERS TO QUESTIONS

Cooperative Institutions in States

*692. **Shri Vishwa Nath Pandey:** Will the Minister of Food, Agriculture, Community, Development and Cooperation be pleased to state:

(a) the extent to which co-operatives institutions in the various States